

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:977  
ANSWERED ON:02.03.2015  
PRE- FLIGHT MEDICAL CERTIFICATES  
Subbareddy Shri Yerram Venkata

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether any instances of issue of fake pre-flight medical certificates to the crew members of airlines of private operators has come to the notice of the Directorate General of Civil Aviation (DGCA) during the last three years and the current year;
- (b) if so, the details of such instances during the said period;
- (c) whether DGCA has taken any action against the doctors who issued fake pre-flight certificates; and
- (d) if so, the details thereof?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

a) & b) Yes sir. During the last three years and current year the following instances of issue of fake pre-flight medical certificates to the crew members has come to the notice of the Directorate General of Civil Aviation (DGCA):-

- A doctor employed with one of the Non-Scheduled Operators, during the period between 23.02.2014 to 14.04.2014, was falsely certifying that the crew were not under the influence of alcohol without conducting the mandatory breath analyser test as required under the provision of CAR Section 5 series F Part-III. During this period 10 pilots & 06 cabin crew were cleared by the doctor for flying by just conducting clinical examination and no Breath Analyser test was done as printer attached to Breath Analyser equipment was unserviceable.

c) and d): An FIR has been lodged with Delhi Police at Police Station, Domestic Airport, New Delhi against the doctor and the matter has also been reported to Medical Council of India, requesting for the cancellation of his registration.